

**List of old cases which are posted on 05-06-2020 in the court of Prl.**

**Senior Civil Judge and JMFC, Anekal.**

| <b>Sl. No.</b>           | <b>Case No.</b>   | <b>Stage</b> |
|--------------------------|-------------------|--------------|
| <b>Morning Session</b>   |                   |              |
| 1                        | O.S. No. 565/2013 | Arguments    |
| 2                        | O.S. No. 385/2011 | Hearing      |
| 3                        | O.S. No. 127/2013 | Hearing      |
| 4                        | O.S. No. 129/2013 | Hearing      |
| 5                        | O.S. No. 352/2015 | Hearing      |
| 6                        | O.S. No. 658/2015 | Hearing      |
| 7                        | O.S. No. 772/2007 | Steps        |
| 8                        | O.S. No. 263/2008 | Steps        |
| 9                        | O.S. No. 134/2013 | Steps        |
| 10                       | O.S. No. 99/14    | Steps        |
| <b>Afternoon Session</b> |                   |              |
| 11                       | O.S. No. 134/2014 | Steps        |
| 12                       | O.S. No. 303/2014 | Steps        |
| 13                       | O.S. No. 481/2014 | Steps        |
| 14                       | O.S. No. 656/2014 | Steps        |
| 15                       | O.S. No. 855/2014 | Steps        |
| 16                       | O.S. No. 212/2015 | Steps        |
| 17                       | O.S. No. 311/2016 | Steps        |
| 18                       | O.S. No. 983/2016 | Steps        |
| 19                       | O.S. No. 414/2016 | Steps        |
| 20                       | O.S. No. 528/2016 | Steps        |

Sd/-

Prl. Senior Civil Judge and JMFC,  
Anekal.

In the Court of Sri. Syed Baleegur Rahaman

III Addl. District and Sessions Judge,  
Sit at Anekal, Bengaluru Rural District,  
Cause List Dated 05.06.2020

| Criminal (Morning Session)  | Civil (Afternoon Session) |
|-----------------------------|---------------------------|
| <b>Hear before Charge</b>   | <b>Argument</b>           |
| 1. S.C. No. 5034/2019       | 1. R.A. No. 5100/2017     |
|                             | 2. M.A. No. 5006/2018     |
|                             | 3. M.A. No. 5024/2019     |
| <b>Objection / Hearing</b>  | 4. M.A. No. 5027/2019     |
| 2. Crl. Misc No. 5138/2020  | 5. R.A. No. 5101/2016     |
| 3. Crl. Misc No. 5140/2020  | 6. R.A. No. 5102/2016     |
| 4. Crl. Misc No. 5141/2020  | 7. R.A. No. 5103/2016     |
| 5. Crl. Misc No. 5142/2020  | 8. R.A. No. 5104/2016     |
| 6. Crl. Misc No. 5143/2020  | 9. R.A. No. 5105/2016     |
| 7. Crl. Misc No. 5144/2020  |                           |
| 8. Crl. Misc No. 5150/2020  | <b>Hearing</b>            |
| 9. Crl. Misc No. 5151/2020  | 10. A.A. No. 5003/2019    |
| 10. Crl. Misc No. 5152/2020 |                           |

Sd/-

(Syed Baleegur Rahaman)

III Addl. District and Sessions Judge,  
Sit at Anekal, Bengaluru Rural District

**NOTE : All Advocates are requested to strictly follow SOP dated 28.052020 issued by Hon'ble High Court of Karnatataka**

Matter listed on 05.06.2020 for hearing in the court of I Addl. Civil Judge  
& JMFC, Anekal.

| Sl.No. | Morning Session | Sl.No. | Afternoon Session |
|--------|-----------------|--------|-------------------|
| 1      | CC 150/2019     | 11     | OS 691/2011       |
| 2      | CC 2103/2007    | 12     | OS 321/2018       |
| 3      | CC 79/2008      | 13     | OS 194/2019       |
| 4      | CC 913/2006     | 14     | OS 251/2019       |
| 5      | CC 763/2020     | 15     | EX 45/2003        |
| 6      | CC 1130/2010    | 16     | EX 13/2010        |
| 7      | CC 298/2011     | 17     | OS 572/2013       |
| 8      | CC 403/2016     | 18     | OS 303/2017       |
| 9      | CC 2960/2020    | 19     | OS 303/2018       |
| 10     | OS 661/2011     | 20     | OS 309/2018       |

All matters are listed for hearing.

I Addl. Civil Judge & JMFC,  
Anekal

**Note:** All advocates are required to strictly follow SOP dated 28.05.2020  
issued by the Hon'ble High Court of Karnataka.